

HIGH COURT OF TRIPURA
AGARTALA

No.F.11(60)-HC/2023/13377-429

Agartala, the 20th May, 2023

NOTIFICATION

**AMENDMENT OF THE SCHEME FOR LAW CLERKS-CUM-LEGAL
RESEARCH ASSISTANT OF THE HIGH COURT OF TRIPURA**

The High Court has been pleased to make the following amendment in the Scheme for Law Clerks-cum-Legal Research Assistant, 2018, namely:

- 1. (1)** This Scheme may be called the "Scheme for Law Clerks-cum-Legal Research Assistant of the High Court of Tripura (3rd Amendment), 2023".
(2) It shall come into force immediately.

- 2.** In the Scheme for Law Clerks-cum-Legal Research Assistant of the High Court of Tripura, 2018 (as amended till date) in paragraph 7 and wherever they occur, for the words and figure, "**A fixed honorarium of Rs. 25,000/- per month**", the following shall be substituted, namely:

"A fixed honorarium of Rs. 40,000/- per month".

- 3.** In the Scheme for Law Clerks-cum-Legal Research Assistant of the High Court of Tripura, 2018 (as amended till date), in Paragraph 4 (1) for the words "One Law Clerk-cum-Legal Research Assistant may be appointed for the Hon'ble Chief Justice and each of the Hon'ble Judges of the High Court in accordance with the following procedure;", the following shall be substituted, namely:

“Two Law Clerks-cum-Legal Research Assistant may be appointed for the Hon’ble Chief Justice and each of the Hon’ble Judges of the High Court in accordance with the following procedure;”.

By order,

Sd/–

(Vishwajeet Pandey)

Registrar General

Copy to:

01. The Principal Secretary to Hon’ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon’ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon’ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Chairman, Bar Council of Tripura, Agartala;
06. The Secretaries to the High Court Bar Association and all the Bar Associations of Tripura ;
07. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
08. The Member Secretary, Tripura State Legal Services Authority, Agartala;
09. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
12. The Registrar (Judicial), High Court of Tripura, Agartala;
13. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar, National Law University, Agartala;
15. The Registrar (Admn.,P&M), High Court of Tripura, Agartala;
16. The Head of Department, Department of Law, Tripura University, Agartala;
17. The Principal, Government Law College, Agartala, Tripura;
18. The Principal, ICFAI Law College, Tripura;
19. The Joint Registrar, High Court of Tripura, Agartala;

20. All Deputy Registrars, High Court of Tripura, Agartala;
21. The Chief Librarian, High Court of Tripura, Agartala;
22. All Assistant Registrar(s), High Court of Tripura, Agartala;
23. The System Analyst, High Court of Tripura, Agartala, for uploading the same in the official website of the High Court of Tripura as well as in the official websites of the District Judiciary;
24. All Superintendants, High Court of Tripura, Agartala;
25. Concerned File(s);

Registrar General